

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/45813/2024 ARBA/32/2024	AMRUT KUMAR PANI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// (//
2	D-BLAPL/34540/2024 BLAPL/11627/2024	SANJAY DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /379 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000131/2024
3	D-BLAPL/34670/2024 BLAPL/11628/2024	SUJIT KUMAR THATOI VS UNION OF INDIA (NCB)	RAKESH BEHERA VS	NCB BHUBANESWAR /9 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000009/2024
4	D-BLAPL/34553/2024 BLAPL/11629/2024	UTTAM ROUTH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TALASARI MARINE /36 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000554/2023
5	D-BLAPL/34666/2024 BLAPL/11630/2024	SHAIKH MAGBULU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /231 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000149/2024
6	D-BLAPL/34651/2024 BLAPL/11631/2024	DIPAK DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE 2(A)CC/0000013/2024
7	D-BLAPL/34561/2024 BLAPL/11632/2024	RAJU DOHARI VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /340 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Garhapatana) GR/0000679/2024
8	D-BLAPL/34647/2024 BLAPL/11633/2024	GANESH MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE 2(A)CC/0000013/2024
9	D-BLAPL/34625/2024 BLAPL/11634/2024	BARU DHARUA VS STATE OF ODISHA	ANSHUMAN PANDA VS	DEOGAON /227 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001906/2024
10	D-BLAPL/34575/2024 BLAPL/11635/2024	HARI GOLORI VS STATE OF ODISHA	MANORANJAN PADHY VS	KALIMELA /228 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000136/2024
11	D-BLAPL/34617/2024 BLAPL/11636/2024	GIRIJA SANKAR BARALA VS STATE OF ODISHA	DEBASHIS MITRA VS	MANGALA BAG /32 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000079/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/34615/2024 BLAPL/11637/2024	DEEPAK KURRE @ SUDDU KURREI VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /604 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002617/2024
13	D-BLAPL/32322/2024 BLAPL/11638/2024	RAMAKRUSHNA SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /82 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000043/2024
14	D-BLAPL/34611/2024 BLAPL/11639/2024	GURUBARI MAHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /323 /2022 A.D.J.,DEOGARH(Debagarh) ST/0000092/2023
15	D-BLAPL/34610/2024 BLAPL/11640/2024	JAYARAM PUJARI @ PANGI VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KORAPUT TOWN /249 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000729/2023
16	D-BLAPL/33354/2024 BLAPL/11641/2024	RAJ KUMAR BHARATRAM SHARMA @RAJ KUMAR SHARMA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000047/2024
17	D-BLAPL/33750/2024 BLAPL/11642/2024	INDRA BHOI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	DUNGURIPALI /146 /2024 GRAM NYAYADHISH, DUNGURIPALI(S GR/0000138/2024
18	D-BLAPL/34683/2024 BLAPL/11643/2024	DINGAR JUAD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA SADAR /370 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000076/2024
19	D-BLAPL/34674/2024 BLAPL/11644/2024	ANKIT KORI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /237 /2024 A.D.J.,TITILAGARH(Balangir) Spl/0000035/2024
20	D-BLAPL/33837/2024 BLAPL/11645/2024	CHANDAN DAS VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	RAGHUNATHPALI /56 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000015/2024
21	D-BLAPL/33929/2024 BLAPL/11646/2024	ANIL TANTY VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BISRA /50 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000107/2022
22	D-BLAPL/34038/2024 BLAPL/11647/2024	PRADEEP KUMAR MISHRA @ PAPPU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	LAXMISAGAR P.S. /584 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000574/2024
23	D-BLAPL/32622/2024	MUNA BEHERA	SALAUDDIN KHAN	PARJANG /276 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11648/2024	VS STATE OF ODISHA	VS	J.M.F.C,PARJANG(Dhenkanal) GR/0000397/2024
24	D-BLAPL/33192/2024 BLAPL/11649/2024	SACHIN CHAVAN @ SACHIN SHESHERAV CHAVAN VS STATE OF ODISHA	BASUDEV PUJARI VS	CHITRAKONDA /178 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000196/2023
25	D-BLAPL/34630/2024 BLAPL/11650/2024	SEBAKA BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH 2(B)CC/000008/2024
26	D-BLAPL/33971/2024 BLAPL/11651/2024	ABINASH BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	GONDIA /280 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000048/2024
27	D-BLAPL/34627/2024 BLAPL/11652/2024	SUSANTA NAG @ SUSHANTA NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /97 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000886/2024
28	D-BLAPL/33212/2024 BLAPL/11653/2024	RAKESH KUMAR JENA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	BADAGODA P.S. /242 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA CT/0000197/2024
29	D-BLAPL/34309/2024 BLAPL/11654/2024	AKURA PRADHAN @ JUJHIA VS STATE OF ODISHA	LAMBODOR ACHARI VS	TARASINGI /223 /2023 ASSISTANT SESSIONS JUDGE,BHANJAL ST/0000238/2023
30	D-BLAPL/33721/2024 BLAPL/11655/2024	LAXMIDHAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MANGALA BAG /266 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000763/2024
31	D-BLAPL/34680/2024 BLAPL/11656/2024	AMRITA PRIYADARSHINI PATRO VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	KORAPUT TOWN /130 /2018 S.D.J.M.,KORAPUT(Koraput) GR/0000639/2018
32	D-BLAPL/34294/2024 BLAPL/11657/2024	NIRAKAR MOHAPATRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /577 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001869/2024
33	D-BLAPL/33744/2024 BLAPL/11658/2024	PRASANTA KUMAR GOUDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	DIGAPAHANDI /145 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000144/2022
34	D-BLAPL/33782/2024 BLAPL/11659/2024	PRASANNA CHINDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BOLANGIR SADAR /470 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/34640/2024 BLAPL/11660/2024	STATE OF ODISHA SK.SABJAN VS	SURYAKANTA DWIBEDI VS	GR/0001856/2023 SPL.TASK FORCE /21 /2021 O.P.I.D,BALASORE(Baleshwar)
36	D-BLAPL/33940/2024 BLAPL/11661/2024	STATE OF ODISHA SADAKASH SHAIKH VS	SURYAKANTA DWIBEDI VS	Spl/0000015/2022 / /0 SPL.JUDGE,BALASORE(Baleshwar)
37	D-BLAPL/34454/2024 BLAPL/11662/2024	STATE OF ODISHA JAGA @ JAGANNATH SWAIN VS	BIBHU PRASAD DAS VS	Spl/0000252/2023 KABISURYANAGAR /334 /2024 ADJ,KODALA(Ganjam)
38	D-BLAPL/33957/2024 BLAPL/11663/2024	STATE OF ODISHA PADUNA@PADANA @PADMA LOCHAN JENA VS	GURUPRASAD BEHERA VS	ST/0000177/2024 SINGLA /170 /2021 SPL.JUDGE,BALASORE(Baleshwar)
39	D-BLAPL/34232/2024 BLAPL/11664/2024	STATE OF ODISHA SUKANTA KUMAR PATTNAIK VS	LAMBODOR ACHARI VS	Spl/0000239/2021 BHANJANAGAR /61 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
40	D-BLAPL/33925/2024 BLAPL/11665/2024	STATE OF ODISHA DILLIP KUMAR SAHOO VS	SURYAKANTA DWIBEDI VS	GR/0000093/2024 RENGALI DAM SITE /104 /2021 A.D.J.,TALCHER(Anugul)
41	D-BLAPL/34157/2024 BLAPL/11666/2024	STATE OF ODISHA SAROJ XALXO VS	TRILOCHAN DASH VS	CT/0000045/2021 LEPHRIPADA /79 /2021 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
42	D-BLAPL/34050/2024 BLAPL/11667/2024	STATE OF ODISHA SUDIP @ SUJAN PAUL @ SUDEEP PAUL VS	JUGALA KISHORE PANDA VS	Spl/0000055/2021 KALIMELA /159 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
43	D-BLAPL/32597/2024 BLAPL/11668/2024	STATE OF ODISHA SURESH HARIJAN VS	MANORANJAN PADHY VS	Spl/0000112/2024 BOIPARIGUDA /98 /2018 SPECIAL JUDGE,JEYPORE(Koraput)
44	D-BLAPL/34081/2024 BLAPL/11669/2024	STATE OF ODISHA DHANAR JANI VS	SARBESWAR SAHOO VS	TR/0000045/2018 MATHILI /104 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
45	D-BLAPL/34773/2024 BLAPL/11670/2024	STATE OF ODISHA SANJAYA KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	Spl/0000085/2022 DARGHA BAZAR /90 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000474/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/34733/2024 BLAPL/11671/2024	KUNA @ BASUDEBA CHHATRIA VS STATE OF ODISHA	SEPHALEE DAS VS	BHAWANIPATNA TOWN /430 /2023 SPL. JUDGE (VIG),BHAWANIPATNA(Ka CT/0000040/2024
47	D-BLAPL/34681/2024 BLAPL/11672/2024	MANUA BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri) ST/0000003/2020
48	D-BLAPL/34433/2024 BLAPL/11673/2024	AZAD ALI VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BASELI SAHI PS /270 /2022 1ST A.D.J.,PURI(Puri) TR/0000034/2023
49	D-BLAPL/34221/2024 BLAPL/11674/2024	SUMANTA SARKAR VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /32 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000044/2022
50	D-BLAPL/34675/2024 BLAPL/11675/2024	RAJKAPUR NINA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /332 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001296/2024
51	D-BLAPL/33809/2024 BLAPL/11676/2024	ASHIS SETH VS STATE OF ODISHA	TAPOBANTA BARIK VS	BIJEPUR /131 /2024 J.M.F.C. BIJEPUR(Bargarh) GR/0000419/2024
52	D-BLAPL/34669/2024 BLAPL/11677/2024	JOKER @ PRAHALLAD @ PUNIA BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri) ST/0000003/2020
53	D-BLAPL/33681/2024 BLAPL/11678/2024	PRITAM SAHOO @ PRITAM KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /366 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000546/2024
54	D-CMAPL/48062/2024 CMAPL/401/2024	MARKAND GOUDA VS STATE OF ODISHA	ADV. VS	// () //
55	D-CMAPL/48067/2024 CMAPL/402/2024	PADMAN MALI VS STATE OF ODISHA	ADV. VS	// () //
56	D-CMAPL/46517/2024 CMAPL/403/2024	SWAYANGSIDHA DAS VS CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR	SUDEEP KUMAR SARANGI VS	// () //
57	D-CMAPL/45088/2024	PRATIMA SATAPATHY	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/404/2024	VS MUKUNDA SAHU	VS	() //
58	D-CMP/47937/2024 CMP/1321/2024	BALUNKESWAR MOHAPATRA VS SHANTILATA MOHAPATRA	DAYANANDA MOHAPATRA VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) Fao/000045/2024
59	D-CMP/47804/2024 CMP/1322/2024	PINAKSHI SAHOO VS BHAGABATI DASH	BHAGABAN MOHANTY VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu CS/0000142/2022
60	D-CMP/48030/2024 CMP/1323/2024	MANOJ KUMAR SANKLECHA VS GOPAL CHANDRA MAZUMDAR	BIBEKANANDA BHUYAN VS	// DIST.& SESSIONS JUDGE,NAWAPARA(D RFA/000018/2023
61	D-CMP/48314/2024 CMP/1324/2024	SHANTIPRIYA MALLICK VS LAXMIDEVI BARIK	BANSHIDHAR BAUG VS	// 4TH ADDL SESSIONS JUDGE CUM SPL J RFA/0000037/2013
62	D-CMP/47050/2024 CMP/1325/2024	SUMATI BEHURA VS AMIYA KUMAR ROUTRAY	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Ken CS/0000174/2023
63	D-CMP/48132/2024 CMP/1326/2024	AKHARI BARAL VS GOBARDHAN SAHOO	DWARIKA PRASAD MOHANTY VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000376/2021
64	D-CMP/47713/2024 CMP/1327/2024	PRATIMA SWAIN VS LAXMIDHARA BISWAL	BINAYAK MOHAPATRA VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000066/2003
65	D-CMP/46955/2024 CMP/1328/2024	MANORANJAN MALLICK VS SK.NAYAZ MOHAMMAD	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (JD),DHAMNAGAR(Bhadra CS/0000822/2014
66	D-CMP/48393/2024 CMP/1329/2024	GYANA RANJAN SAHOO VS LALITA NAYAK	ABHISEK KEJRIWAL VS	// CIVIL JUDGE (JD),2ND COURT,CUTTAC CS/0000086/2009
67	D-CONTC/47174/2024 CONTC/7755/2024	SIDHESWAR GAHIR VS ANU GARG, IAS	ADV. VS	// () //
68	D-CONTC/47223/2024 CONTC/7756/2024	SUMITA GOND VS	ADV. VS	// () ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/47613/2024 CONTC/7757/2024	BISHNUPADA SETHI, I.A.S, BHASKAR CHANDRA KHUNTIA VS PRACHI TANAYA GIRI, I/C D.E.O,BALASORE	ADV. VS	// // 0 //
70	D-CONTC/48049/2024 CONTC/7758/2024	M/S.KOSHALA UDYOG, ROURKELA VS ANIL KUMAR KULKARNI, A.D.M,ROURKELA	ADV. VS	// // 0 //
71	D-CONTC/47602/2024 CONTC/7759/2024	RAMAKANTA PATTANAYAK VS RAJESH PRABHAKAR PATIL, I.A.S,	ADV. VS	// // 0 //
72	D-CONTC/45107/2024 CONTC/7760/2024	K.BHABANI RAO @ K.BHAVANI RAO VS ARAVIND AGARWAL, SECY., HIGHER EDUCATION DEPT.	ADV. VS	// // 0 //
73	D-CONTC/45638/2024 CONTC/7761/2024	BRAJA SUNDER RATH VS ASWATHY S., IAS	SHASHI BHUSAN JENA VS	// // 0 //
74	D-CONTC/47625/2024 CONTC/7762/2024	NALINIKANTA JENA VS RAJESH PRAVAKAR PATIL, I.A.S.	ADV. VS	// // 0 //
75	D-CONTC/47629/2024 CONTC/7763/2024	ALIRANI PATRA VS GOURI RANI NAYAK, I.A.S,	ADV. VS	// // 0 //
76	D-CONTC/47633/2024 CONTC/7764/2024	REBATI NAYAK VS GOURI RANI NAYAK, I.A.S,	ADV. VS	// // 0 //
77	D-CONTC/48150/2024 CONTC/7765/2024	RADHAGOBINDA PATRA VS MUKUTAMANI XESS, SPL. L.A.O, SUBARNAREKHA IRRIGATION PROJECT	ADV. VS	// // 0 //
78	D-CONTC/48055/2024 CONTC/7766/2024	PRAFULLA KUMAR SATHUA VS SUSHIL KUMAR LOHANTI, I.A.S,	ADV. VS	// // 0 //
79	D-CONTC/48058/2024 CONTC/7767/2024	JOGESH CHANDRA PAL VS SUSHIL KUMAR LOHANTI, I.A.S,	ADV. VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/48066/2024 CONTC/7768/2024	PUSPALATA NAYAK VS SALINI PANDIT, IAS	ADV. VS	// 0 //
81	D-CONTC/48075/2024 CONTC/7769/2024	PURNIMA DEVI VS ASWATHY S., IAS	ADV. VS	// 0 //
82	D-CONTC/47751/2024 CONTC/7770/2024	M/S. SANTOSH KUMAR AND CO., DHENKANAL VS SANJAY KUMAR SINGH, I.A.S.	BIRAJA PRASAD TRIPATHY VS	// 0 //
83	D-CONTC/48073/2024 CONTC/7771/2024	CIVIL SOCIETY OF BALASORE DISTRICT VS SURYABANSHI MAYUR BIKASH, IAS	ADV. VS	// 0 //
84	D-CONTC/48092/2024 CONTC/7772/2024	BIDYADHAR MAHARANA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
85	D-CONTC/48093/2024 CONTC/7773/2024	DEBENDRA NATH MOHANTY VS ARABINDA AGRAWAL, IAS	ADV. VS	// 0 //
86	D-CONTC/48299/2024 CONTC/7774/2024	PRAHALLAD BEHERA VS DR. SATYABRATA MOHANTA, DIRECTOR, IGIT, SARANG	ADV. VS	// 0 //
87	D-CONTC/46773/2024 CONTC/7775/2024	RAJESH KUMAR JENA VS P. RAMASAMY, IFS	ADV. VS	// 0 //
88	D-CONTC/47877/2024 CONTC/7776/2024	MADHUSUDAN PATRO VS BHAWANI PRASAD MISHRA, COMMNR. BERHAMPUR MUNICIPAL CO.	ADV. VS	// 0 //
89	D-CONTC/46036/2024 CONTC/7777/2024	LINGARAJ GADANAYAK VS SAMBHIT KUMAR PANDA, ZONAL BUSINESS HEAD, TATA MOTORS FINANCE LTD,	ADV. VS	// 0 //
90	D-CRLA/34145/2024 CRLA/1159/2024	PURAN@PURANDAR SABAR VS STATE OF ODISHA	SAHASRANSU SOURAV VS	BUDEN /97 /2018 A.D.J.,PADAMPUR(Bargarh) CT/0000012/2019
91	D-CRLA/33652/2024	MANTU MAJHI	DEVI PRASAD DASH	ABHAYACHANDPUR /21 /2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/1160/2024	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/000027/2017
92	D-CRLA/34519/2024 CRLA/1161/2024	GOKUL MIRDHA@KALA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JUJUMURA /188 /2015 A.D.J.,SAMBALPUR(Sambalpur) ST/0000284/2015
93	D-CRLA/34577/2024 CRLA/1162/2024	BARIAL MARANDI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	TELKOI /205 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000420/2022
94	D-CRLA/34653/2024 CRLA/1163/2024	LALA@LALAJIT SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	TELKOI /32 /2019 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) Spl/0000002/2020
95	D-CRLA/32478/2024 CRLA/1164/2024	BIJAYA KUMAR NAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BHATILI /146 /2022 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000030/2022
96	D-CRLMA/34571/2024 CRLMA/199/2024	STATE OF ODISHA VS BISHNU PRASAD SAHOO@PAPU	DEBASIS NAYAK, A.G.A. VS	FATEGARH /249 /2021 JMFC, BHAPUR(Nayagarh) GR/0000232/2021
97	D-CRLMC/31957/2024 CRLMC/4351/2024	SATYABARTA DHIR VS NAVENDU BADAL MOHANTY	SUMIT LAL VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0004125/2015
98	D-CRLMC/33089/2024 CRLMC/4352/2024	SOMANATH MARTHA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /86 /2021 JMFC, JATNI(Khordha) GR/0000235/2024
99	D-CRLMC/34098/2024 CRLMC/4353/2024	DEBENDRA NIRIKI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	SEMILLIGUDA /42 /2020 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE TR/0000025/2020
100	D-CRLMC/32513/2024 CRLMC/4354/2024	T.DEVI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	MUDULIPODA /45 /2020 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000789/2020
101	D-CRLMC/34205/2024 CRLMC/4355/2024	CHAKRADHARA NAYAK VS STATE OF ODISHA	ABHISHEK DASH VS	SARAT /17 /2017 AD HOC ADDL.SESIONS JUDGE (FTSC) CT/0000070/2017
102	D-CRLMC/34515/2024 CRLMC/4356/2024	RUSHIKESH BISOI @ RUSHI BISOI VS	RAJIB LOCHAN PATTANAIAK VS	PAPADAHANDI /43 /2021 A.D.J.,NAWARANGPUR(Nabarangapur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/34527/2024 CRLMC/4357/2024	STATE OF ODISHA GOPAL KRUSHNA SENAPATI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	TR/0000023/2021 //0 J.M.F.C.,JAJPUR ROAD(Jajapur) DV/0000021/2024
104	D-CRLMC/34541/2024 CRLMC/4358/2024	BULU @ LAXMI NARAYAN SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	SAMBALPUR SADAR /367 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001995/2023
105	D-CRLMC/34613/2024 CRLMC/4359/2024	DINESH DAS CHETTIAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	//0 1ST ADDL SESSIONS JUDGE, SAMBALPUR TR/0000045/2022
106	D-CRLMC/33977/2024 CRLMC/4360/2024	RANJIT SINGH BARIHA VS LOHITANDU DHAL	BHARAT BHUSAN ROUSTRAY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0003004/2024
107	D-CRLMC/34619/2024 CRLMC/4361/2024	DR. CHINMAYA DASH VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	KHANDAGIRI P.S. /428 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR ICC/0000025/2024
108	D-CRLMC/30331/2024 CRLMC/4362/2024	ANURAG SETHI VS BARSHA PRIYADARSHINI	RAKESH KAILASH SHARMA VS	CHANDRASEKHARPUR /202 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CRMC/0000432/2024
109	D-CRLMC/34258/2024 CRLMC/4363/2024	TRILOCHAN SWAIN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /143 /2018 J.M.F.C.,NIALI(Cuttack) GR/0000897/2018
110	D-CRLMC/32071/2024 CRLMC/4364/2024	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	PURI SADAR /140 /2023 NYAYADHIKARI,PURI(Puri) GR/0000306/2023
111	D-CRLMC/34486/2024 CRLMC/4365/2024	PURNA CHANDRA PANDA VS MOHAN SAMAL	SAMIR KUMAR MISHRA(SR. ADV.) VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000242/2022
112	D-CRLMC/33126/2024 CRLMC/4366/2024	SUBRATA KUMAR NAYAK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	//0 J.M.F.C.,CHATRAPUR(Ganjam) ICC/0000009/2019
113	D-CRLMC/33130/2024 CRLMC/4367/2024	SUBRATA KUMAR NAYAK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	//0 J.M.F.C.,CHATRAPUR(Ganjam) ICC/0000010/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/33138/2024 CRLMC/4368/2024	SUBRATA KUMAR NAYAK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	//0 J.M.F.C.,CHATRAPUR(Ganjam) ICC/0000012/2019
115	D-CRLMC/33180/2024 CRLMC/4369/2024	GADADHAR PANDA VS STATE OF ODISHA	PUNAM NAIK VS	GUNUPUR /173 /2019 SPECIAL JUDGE,GUNUPUR(Rayagada) ICC/0000001/2021
116	D-CRLMC/33757/2024 CRLMC/4370/2024	TARANISEN MEHER VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MURIBAHAL /337 /2024 () //
117	D-CRLMC/34496/2024 CRLMC/4371/2024	LALIT CHANDAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TITILAGARH /438 /2020 A.D.J.,TITILAGARH(Balangir) Spl/0000040/2023
118	D-CRLMP/34422/2024 CRLMP/1586/2024	LAXMI BHOI VS STATE OF ODISHA	SK. KALIM UDDIN VS	//0 () //
119	D-CRLMP/34818/2024 CRLMP/1587/2024	SAKRA MARNI VS STATE OF ODISHA	ASTAMI TANDIA VS	BANDOMUNDA /198 /2022 () //
120	D-CRLMP/34458/2024 CRLMP/1588/2024	SATYABRATA DAS VS STATE OF ODISHA	SURESH KUMAR JENA VS	RASGOBINDPUR /274 /2021 () //
121	D-CRLMP/34482/2024 CRLMP/1589/2024	MALATI JENA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 () //
122	D-CRLMP/34493/2024 CRLMP/1590/2024	KABITA PATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	//0 () //
123	D-CRLMP/34589/2024 CRLMP/1591/2024	NAUSHIN PARWEEN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	LALBAG /129 /2024 () //
124	D-CRLMP/33513/2024 CRLMP/1592/2024	ABHAYA KUMAR SAHOO VS STATE OF ODISHA	ANSHUMAN PANDA VS	//0 () //
125	D-CRLREV/34550/2024	PRABHAT KUMAR MISHRA	SATYAJIT MOHAPATRA	BALASORE VIGILANCE /29 /2003

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/670/2024	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE, VIGILANCE, BARIPADA GR/000029/2003
126	D-CRLREV/34557/2024 CRLREV/671/2024	MANAS KUMAR ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /150 /2019 ADDL.SESIONS JUDGE,KAMAKHYAN. CT/000019/2020
127	D-FAO/46705/2024 FAO/527/2024	BINAPANI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000440/2013
128	D-FAO/46735/2024 FAO/528/2024	BHAGABATI MAJHI VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR MA/000082/2022
129	D-FAO/48187/2024 FAO/529/2024	THE DIVISIONAL MANAGER , M/S NEW INDIA ASSURANCE CO. LTD., CUTTACK VS R. SARATH KUMAR REDDY	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000487/2016
130	D-ITA/45344/2024 ITA/31/2024	SCAN ISPAT LTD (AAJCSO967Q) VS DEPUTY COMMISSIONER OF INCOME TAX,ROURKELA	AMRITA PANDA VS	// () //
131	D-MACA/44961/2024 MACA/1156/2024	DIVISIONAL MANAGER M/S. NEW INDIA ASSURANCE CO.LTD.,CUTTACK VS SASMITA PARIDA	SOMNATH ROY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000070/2020
132	D-MACA/45273/2024 MACA/1157/2024	SAMBARU SETHI VS KANHU CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// A.D.J.,BOUDH(Baudh) Mac/0000004/2019
133	D-MACA/46601/2024 MACA/1158/2024	MANAGER T.P HUB, M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS SUMEET AGARWAL	PRASANTA KUMAR MAHALI VS	// V MACT,KHURDA(Khordha) Mac/0000116/2020
134	D-MACA/47369/2024 MACA/1159/2024	RELIANCE GENERAL INSURANCE CO.LTD. VS T.SWAMINADAM	SUBRAT SATPATHY VS	// DISTRICT AND SESSIONS JUDGE,MALAKASOTA Mac/0000004/2022
135	D-MACA/47859/2024 MACA/1160/2024	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS KSHIROD CHANDRA SAHU	BIJOY DASMOHAPATRA VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000099/2022
136	D-MACA/48124/2024 MACA/1161/2024	PRAPHUL KUMAR PANDA VS	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/48152/2024 MACA/1162/2024	SHIBA SHANKAR MOHAPATRA ASHIS KUMAR SETHI VS PRAMILA KUMARI SETHI	BISHNU BRATA SINGH VS	Mac/0000153/2023 // III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000060/2018
138	D-MACA/47595/2024 MACA/1163/2024	SURENDRANATH MAHAPATRA VS LIMONLINER INDIA PVT.LTD.	DHANANJAYA MUND VS	// A.D.J.,JEYPORE(Koraput) Mac/0000003/2020
139	D-MACA/45276/2024 MACA/1164/2024	ORIENTAL INSURANCE CO.LTD.,SAMBALPUR VS MADHABA NAIK	RIMJHIMBALA PATI VS	// 1ST MACT, BHAWANIPATNA(Kalahandi) Mac/0000080/2018
140	D-MACA/48295/2024 MACA/1165/2024	MANAGER CLAIMS T.P.CELL M/S ORIENTAL INSURANCE CO.LTD. BBSR VS BINODINI PRADHAN	RIMJHIMBALA PATI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000063/2017
141	D-MATA/45480/2024 MATA/406/2024	GAVARA KALYANI VS JOGI BALAKRISHNA	PRASANNA KUMAR MISHRA VS	// FAMILY COURT AT PARALAKHEMUNDA CP/0000006/2024
142	D-MATA/44482/2024 MATA/407/2024	PUSPANJALI SETHI VS TUSARKANTA SETHI	SUKANTA KUMAR NAYAK (2) VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) CP/0000206/2019
143	D-RPFAM/46995/2024 RPFAM/334/2024	SUBHASISHA MOHARANA VS SNIGDHA MOHARANA	RAKESH KUMAR MALLICK VS	// JUDGE FAMILY COURT,BHUBANESWAR Crp/0000181/2023
144	D-RPFAM/48217/2024 RPFAM/335/2024	SHYAM KUMAR RAY@SHYAM RAY VS PREMBATI JANI	RAJIB LOCHAN PATTNAIK VS	// JUDGE, FAMILY COURT, NABARANGPUR Crp/0000006/2023
145	D-RPFAM/47638/2024 RPFAM/336/2024	SUBRAT KUMAR NAIK @ SUBRAT NAIK VS RASHMITA ACHARYA	TAPASWINI SINHA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000017/2021
146	D-RPFAM/46586/2024 RPFAM/337/2024	UPENDRA MOHAPATRA VS ARUNABALA MOHAPATRA	PRATYUSHA NAIDU VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) Crp/0000370/2022
147	D-RPFAM/48125/2024 RPFAM/338/2024	SHRUTISUDHA NAYAK VS ABHIJIT NAYAK	BIPLABA P.B. BAHALI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000083/2011

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RPFAM/48250/2024 RPFAM/339/2024	SRI ANUP MOHAN SAHU @ SRI GAURANGA SAHU VS MAMATA PRADHAN @ SAHU	BIBHU PRASAD TRIPATHY VS	// JUDGE, FAMILY COURT, SAMBALPUR CMC/0000007/2022
149	D-RPFAM/48347/2024 RPFAM/340/2024	AKASH KUMAR PRADHAN VS SUMITRA SAHOO	SAUMYA RANJAN PRADHAN VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000035/2023
150	D-RSA/38164/2024 RSA/423/2024	JAMUNA MAJHI VS PALO TAMUDIA	DR. SUJATA DASH VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000002/2015
151	D-RSA/47847/2024 RSA/424/2024	LAXMIPRIYA JAGDEV VS MANAS RANJAN NANDA	ABINASH ROUTRAY VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000110/2019
152	D-RSA/47971/2024 RSA/425/2024	SMRUTI RANJAN PRUSTY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// DISTRICT & SESSIONS JUDGE,JAGATSIPUR RFA/0000023/2021
153	D-RSA/48337/2024 RSA/426/2024	TARAMANI MOHAPATRA VS REBATI PALLAI	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALINGAPUR RFA/0000101/2023
154	D-TRP(C)/47939/2024 TRP(C)/374/2024	NIKITA BARBHAYA VS MANTU SAGAR	BYOMOKESH SAHOO VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000230/2024
155	D-TRPCRL/33825/2024 TRPCRL/101/2024	RAKESH KUMAR PRUSTY VS PRITIMAYEE PRUSTY	SATYABRATA MOHANTY VS	//0 S.D.J.M.,JAJPUR(Jajapur) DV/0000102/2023
156	D-WA/45266/2024 WA/3138/2024	STATE OF ODISHA VS BIJOY KUMAR DASH	BIPLAB MOHANTY, A.G.A. VS	// () //
157	D-WA/43764/2024 WA/3139/2024	INSPECTOR GENERAL AND PRINCIPAL CHIEF SECURITY COMMISSIONER, RPF,BHUBANESHWAR VS PARESH KUMAR PANDA	BANESWAR RANANDA ROUTRAY,SR. PANEL COUNSEL VS	// () //
158	D-WA/46897/2024 WA/3140/2024	PURANDAR PRADHAN VS PRINCIPAL SECRETARY DEPARTMENT OF SCHOOL AND MASS EDUCATION ODISHA, BBSR	GOUTAM KUMAR ACHARYA, (SR.ADV.) VS	// () //
159	D-WA/47454/2024	ODISHA STAFF SELECTION COMMISSION,BBSR	SANJIB SWAIN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/3141/2024	VS	VS	0
		SWAGATIKA MISHRA		//
160	D-WP(C)/48001/2024	TOFAN DAS	SIDHARTHA DAS	//
	WP(C)/28905/2024	VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/48331/2024	ICHHA KUMARI PATEL @ CHOUDHURY	PRASANTA KUMAR SATAPATHY	//
	WP(C)/28906/2024	VS	VS	0
		UNION OF INDIA		//
162	D-WP(C)/47163/2024	KESHABA CHANDRA SAHOO	SEPHALEE DAS	//
	WP(C)/28907/2024	VS	VS	0
		LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR		//
163	D-WP(C)/48456/2024	SUNIL KUMAR DASH	ARUN KUMAR ACHARYA	//
	WP(C)/28908/2024	VS	VS	0
		COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR		//
164	D-WP(C)/48129/2024	PRASANNA KUMAR MISHRA	MANAS PATI	//
	WP(C)/28909/2024	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/48130/2024	DAMODAR MAJHI	MANAS PATI	//
	WP(C)/28910/2024	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/47091/2024	RENUBALA NANDA	NIRA SUNDAR PANDA	//
	WP(C)/28911/2024	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/47264/2024	DHANESWAR PRADHAN	NIRANJAN MAHARANA	//
	WP(C)/28912/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/47118/2024	PRADYUMNA KUMAR SASMAL	DEEPALI MAHAPATRA	//
	WP(C)/28913/2024	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/48351/2024	BASAPURAM JAYANNA KRUPAKAR	AKASH BHUYAN	//
	WP(C)/28914/2024	VS	VS	0
		DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI		//
170	D-WP(C)/47151/2024	SUMITRA PRADHAN	SUBAS CHANDRA DAS	//
	WP(C)/28915/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/48184/2024 WP(C)/28916/2024	STATE OF ODISHA ADIKANDA SAHOO VS	KIRTAN DANG VS	// // ()
172	D-WP(C)/47991/2024 WP(C)/28917/2024	STATE OF ODISHA MAA KHAMBESWARI A WOMENS SELF HELP GROUP,GANJAM(SUSHILA NAHAK) VS	SHAKTI PRASAD PANDA VS	// // ()
173	D-WP(C)/47628/2024 WP(C)/28918/2024	STATE OF ODISHA SUBHRA DAS VS	BIKRAM SENAPATI VS	// // ()
174	D-WP(C)/48021/2024 WP(C)/28919/2024	STATE OF ODISHA KUMUDINI SAHOO VS	DEEPAK RANJAN PARIDA VS	// // ()
175	D-WP(C)/48022/2024 WP(C)/28920/2024	STATE OF ODISHA AKSHAY KUMAR SAMANTARAY VS	SUBASH CH PANI VS	// // ()
176	D-WP(C)/45630/2024 WP(C)/28921/2024	STATE OF ODISHA AMBALIKA NAIK VS	BHOJARAJ SETH VS	// // ()
177	D-WP(C)/47623/2024 WP(C)/28922/2024	MEMBER, BOARD OF REVENUE, ODISHA JUGAL KISHORE NAYAK VS	SATYA RANJAN MOHAPATRA VS	// // ()
178	D-WP(C)/48127/2024 WP(C)/28923/2024	STATE OF ODISHA ANJANA KUMARI SINGH VS	MANAS PATI VS	// // ()
179	D-WP(C)/48273/2024 WP(C)/28924/2024	STATE OF ODISHA CHANDRAKANTA PANDA VS	MANOJA KUMAR KHUNTIA VS	// // ()
180	D-WP(C)/47626/2024 WP(C)/28925/2024	STATE OF ODISHA BIBHISAN MEHER VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
181	D-WP(C)/48287/2024 WP(C)/28926/2024	STATE OF ODISHA M/S AKASH TRAVELS, KHURDA VS	KANANBALA ROY CHOUDHURY VS	// // ()
		THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/48370/2024 WP(C)/28927/2024	ABAYANTI BISWAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
183	D-WP(C)/48128/2024 WP(C)/28928/2024	GITAGAURI PATI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
184	D-WP(C)/47192/2024 WP(C)/28929/2024	PRAFULLA KUMAR DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
185	D-WP(C)/48293/2024 WP(C)/28930/2024	PANCHANAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
186	D-WP(C)/48247/2024 WP(C)/28931/2024	BABA LINGARAJ DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
187	D-WP(C)/47624/2024 WP(C)/28932/2024	SURESH CHANDRA DAS VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //
188	D-WP(C)/47194/2024 WP(C)/28933/2024	GADADHAR PRADHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
189	D-WP(C)/48248/2024 WP(C)/28934/2024	PRAFULLA KUMAR MOHANTA VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
190	D-WP(C)/48363/2024 WP(C)/28935/2024	SWARNALATA SAMAL VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
191	D-WP(C)/47897/2024 WP(C)/28936/2024	KRUPAJAL ENGINEERING COLLEGE, BBSR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
192	D-WP(C)/48259/2024 WP(C)/28937/2024	DHARANIDHAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
193	D-WP(C)/48246/2024	SEBA PAHARIA	DHANANJAYA MUND	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28938/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/48367/2024 WP(C)/28939/2024	BABITA SWAIN VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
195	D-WP(C)/48267/2024 WP(C)/28940/2024	GURUMAHARAJ ENGICON PVT LTD,KHURDA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// 0 //
196	D-WP(C)/48039/2024 WP(C)/28941/2024	RAMAKANTA DEHURY VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
197	D-WP(C)/48052/2024 WP(C)/28942/2024	HARIHAR TRIPATHY VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
198	D-WP(C)/48043/2024 WP(C)/28943/2024	RABINDRA KUMAR MALLIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
199	D-WP(C)/48044/2024 WP(C)/28944/2024	BENUDHAR SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
200	D-WP(C)/45098/2024 WP(C)/28945/2024	SANTOSH RAM SAHOO VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //
201	D-WP(C)/48222/2024 WP(C)/28946/2024	PADMINI SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
202	D-WP(C)/48190/2024 WP(C)/28947/2024	ARABINDA GHIVELA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
203	D-WP(C)/46706/2024 WP(C)/28948/2024	NIHAR RANJAN MISHRA VS NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	RAJESH RANJAN SAHOO VS	// 0 //
204	D-WP(C)/48253/2024 WP(C)/28949/2024	SURENDRA KUMAR SAHOO VS	BANSHIDHAR SATAPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/47295/2024 WP(C)/28950/2024	STATE OF ODISHA SUBRAT MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
206	D-WP(C)/41970/2024 WP(C)/28951/2024	STATE OF ODISHA FAKIR MOHAN PANDA VS	MANOJ KUMAR PATI VS	// // 0
207	D-WP(C)/47197/2024 WP(C)/28952/2024	STATE OF ODISHA BANABIHARI MOHANTY VS	AJAYA KUMAR JENA VS	// // 0
208	D-WP(C)/47347/2024 WP(C)/28953/2024	STATE OF ODISHA BAIDYA NARAYAN SWAIN VS	NIRMAL RANJAN ROURAY VS	// // 0
209	D-WP(C)/48349/2024 WP(C)/28954/2024	UNION OF INDIA SUJATA RANI PATNAIK VS	NARESH CHANDRA JENA VS	// // 0
210	D-WP(C)/48023/2024 WP(C)/28955/2024	STATE OF ODISHA SIBANANDA DAS VS	LALATENDU SAMANTARAY VS	// // 0
211	D-WP(C)/47525/2024 WP(C)/28956/2024	STATE OF ODISHA ARCHITA NAYAK VS	SHAKTI PRASAD PANDA VS	// // 0
212	D-WP(C)/41124/2024 WP(C)/28957/2024	STATE OF ODISHA SUBASH NAIK VS	ANUP KUMAR BOSE VS	// // 0
213	D-WP(C)/48206/2024 WP(C)/28958/2024	THE MEMBER BOARD OF REVENUE, CUTTACK SANTOSH KUMAR SAHOO VS	KIRTAN DANG VS	// // 0
214	D-WP(C)/48296/2024 WP(C)/28959/2024	STATE OF ODISHA ALEKHA CHANDRA PATRA VS	NIRANJAN PRASAD PATRA VS	// // 0
215	D-WP(C)/47241/2024 WP(C)/28960/2024	STATE OF ORISSA RANJIT KUMAR ROUT VS	AMIT PRASAD BOSE VS	// // 0
		NATIONAL HIGH WAY AUTHORITY OF INDIA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/47367/2024 WP(C)/28961/2024	DILIP SINGH NAIK @ BANJARA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
217	D-WP(C)/48278/2024 WP(C)/28962/2024	BISWANATH SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/47259/2024 WP(C)/28963/2024	DEBASIS PADHI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
219	D-WP(C)/48312/2024 WP(C)/28964/2024	GIRIJA SANKAR RATH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
220	D-WP(C)/48335/2024 WP(C)/28965/2024	BISMIKA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
221	D-WP(C)/47987/2024 WP(C)/28966/2024	RAJENDRA PALEI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
222	D-WP(C)/48279/2024 WP(C)/28967/2024	SUPRAVA DAS VS STATE OF ORISSA	NARAYAN PRASAD PARIJA VS	// 0 //
223	D-WP(C)/48319/2024 WP(C)/28968/2024	PRASANTA KUMAR ROUT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
224	D-WP(C)/47988/2024 WP(C)/28969/2024	SUDAM CHARAN NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
225	D-WP(C)/48322/2024 WP(C)/28970/2024	KARTIKA CHANDRA SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
226	D-WP(C)/48336/2024 WP(C)/28971/2024	SHIBA SUNDAR RAUT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
227	D-WP(C)/48101/2024	DURYODHAN KALO	SAIBRATA RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28972/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/45842/2024 WP(C)/28973/2024	M/S VIJOYLAXMI AGENCY, CUTTACK VS STATE TAX OFFICER, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
229	D-WP(C)/47615/2024 WP(C)/28974/2024	BIRENDRA KUMAR BARIHA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
230	D-WP(C)/48294/2024 WP(C)/28975/2024	PHARMACEUTIACAL INSTITUTE OF INDIA PRIVATE LTD., CUTTACK VS UNION OF INDIA	HARIPAD MOHANTY VS	// 0 //
231	D-WP(C)/48103/2024 WP(C)/28976/2024	MITA MOUSUMI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
232	D-WP(C)/47514/2024 WP(C)/28977/2024	PRITAM SINGH VS UNION OF INDIA	CHANDRAKANTA NAYAK VS	// 0 //
233	D-WP(C)/48325/2024 WP(C)/28978/2024	PRASANTA KUMAR PATNAIK VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
234	D-WP(C)/47909/2024 WP(C)/28979/2024	SAGARIKA ROUT VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
235	D-WP(C)/48211/2024 WP(C)/28980/2024	MD. ANSAR ALI ANSARI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
236	D-WP(C)/47156/2024 WP(C)/28981/2024	SOMNATH BISWAL VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
237	D-WP(C)/48272/2024 WP(C)/28982/2024	SUSHILA CHAMPATI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
238	D-WP(C)/47914/2024 WP(C)/28983/2024	TIMES SCHOLARS GURUKULA, BBSR VS	BAMADEV BARAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/48226/2024 WP(C)/28984/2024	THE COMNR-CUM-SECY, DEPT. OF REVENUE AND DISASTER MANAGEMENT, BBSR SUSMITA MOHAPATRA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// // 0 //
240	D-WP(C)/48332/2024 WP(C)/28985/2024	MITALI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
241	D-WP(C)/48254/2024 WP(C)/28986/2024	HEMANTA BHATI@HEMANTA KUMAR BHATI VS UNION OF INDIA	SIDHARTHA DAS VS	// 0 //
242	D-WP(C)/47954/2024 WP(C)/28987/2024	SUDAM CHANDRA BHOI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
243	D-WP(C)/48339/2024 WP(C)/28988/2024	GAYATRI MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
244	D-WP(C)/47889/2024 WP(C)/28989/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
245	D-WP(C)/47959/2024 WP(C)/28990/2024	MANJUSHREE KANUNGO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
246	D-WP(C)/43951/2024 WP(C)/28991/2024	CHIRANJIB KUMAR PATRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
247	D-WP(C)/48256/2024 WP(C)/28992/2024	RAMA CHANDRA NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
248	D-WP(C)/48227/2024 WP(C)/28993/2024	PRASANTA KUMAR MISRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
249	D-WP(C)/47397/2024 WP(C)/28994/2024	NIRMAL KUMAR SWAIN VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	UMESH CHANDRA BEHURA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/48270/2024 WP(C)/28995/2024	BALARAM PODHA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
251	D-WP(C)/47301/2024 WP(C)/28996/2024	BHAGIRATHI SAHOO VS IDBI BANK LIMITED, MUMBAI	RAKESH RANJAN DASH VS	// 0 //
252	D-WP(C)/48178/2024 WP(C)/28997/2024	PURNA CHANDRA BAG VS STATE OF ODISHA	BIKASH KUMAR KUND VS	// 0 //
253	D-WP(C)/48297/2024 WP(C)/28998/2024	MANOJ KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/47409/2024 WP(C)/28999/2024	MADHUSUDAN DASH VS STAE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
255	D-WP(C)/48303/2024 WP(C)/29000/2024	AKSHAYA KUMAR BARIK VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //
256	D-WP(C)/47559/2024 WP(C)/29001/2024	NIMAI MADULI @ MUDULI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
257	D-WP(C)/47428/2024 WP(C)/29002/2024	SITARAM BAG VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	// 0 //
258	D-WP(C)/47573/2024 WP(C)/29003/2024	DURGA CHARAN JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
259	D-WP(C)/48386/2024 WP(C)/29004/2024	NRUSINGH CHARAN SWAIN VS KHYATI PATRO	BHASKAR CHANDRA PANDA VS	// 0 //
260	D-WP(C)/47433/2024 WP(C)/29005/2024	MAA KUANSI MANGALA SWAYAN SAHAYIKA GOSTHI (SHG), KENDRAPARA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
261	D-WP(C)/48455/2024	PUNIRAM BAG	PRASANTA KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29006/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/47550/2024 WP(C)/29007/2024	ABHAY KUMAR SAHOO VS CHAIRMAN, BARGARH MUNICIPALITY, BARGARH	AMIT PRASAD BOSE VS	// 0 //
263	D-WP(C)/48136/2024 WP(C)/29008/2024	SUBASH CHANDRA PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
264	D-WP(C)/47554/2024 WP(C)/29009/2024	NIRAKAR SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	// 0 //
265	D-WP(C)/47593/2024 WP(C)/29010/2024	SABITA BEHERA VS REGISTRAR, COOPERATIVE SOCIETIES	BAIDHAR SAHOO VS	// 0 //
266	D-WP(C)/48429/2024 WP(C)/29011/2024	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, KHURDA VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
267	D-WP(C)/48191/2024 WP(C)/29012/2024	M/S. MAA SANTOSHI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
268	D-WP(C)/47561/2024 WP(C)/29013/2024	NITYANANDA SAHOO VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //
269	D-WP(C)/48161/2024 WP(C)/29014/2024	DIPTI SOUMYA MAHARANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
270	D-WP(C)/48228/2024 WP(C)/29015/2024	SABITRI SWAIN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
271	D-WP(C)/48232/2024 WP(C)/29016/2024	RAICHAN PAHARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
272	D-WP(C)/43044/2024 WP(C)/29017/2024	AMULYA KUMAR JENA VS	ANUP UDAYA SENAPATI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/47763/2024 WP(C)/29018/2024	STATE OF ODISHA REENA PADHAN VS	NIROD KUMAR SAHU VS	// // ()
274	D-WP(C)/43048/2024 WP(C)/29019/2024	STATE OF ODISHA GAGAN BIHARI BEURA VS	ANUP UDAYA SENAPATI VS	// // ()
275	D-WP(C)/48233/2024 WP(C)/29020/2024	STATE OF ODISHA RAJKISHORE NAYAK VS	HARMOHAN DHAL VS	// // ()
276	D-WP(C)/46218/2024 WP(C)/29021/2024	STATE OF ODISHA A.MANIKANTHA DAS VS	KULADA NANDA DAS VS	// // ()
277	D-WP(C)/47656/2024 WP(C)/29022/2024	STATE OF ODISHA RITA PRADHANI VS	DR. BINODA KUMAR MISHRA VS	// // ()
278	D-WP(C)/45891/2024 WP(C)/29023/2024	STATE OF ODISHA ANIL MOHAPATRA VS	NARAYAN PRASAD PARIJA VS	// // ()
279	D-WP(C)/47886/2024 WP(C)/29024/2024	STATE OF ODISHA M/S. SAROJINI PRADHAN, CUTTACK VS	KAJAL SAHOO VS	// // ()
280	D-WP(C)/48242/2024 WP(C)/29025/2024	UNION OF INDIA SUDHURAM PAHARIA VS	DHANANJAYA MUND VS	// // ()
281	D-WP(C)/48236/2024 WP(C)/29026/2024	STATE OF ODISHA SUDHURAM PAHARIA VS	DHANANJAYA MUND VS	// // ()
282	D-WP(C)/48238/2024 WP(C)/29027/2024	STATE OF ODISHA BAITAL MAJHI VS	DHANANJAYA MUND VS	// // ()
283	D-WP(C)/47935/2024 WP(C)/29028/2024	STATE OF ODISHA SWAYAM SADASIBA CONSTRUCTION PVT. LTD., NAYAGARH VS	AMITABH MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/48241/2024 WP(C)/29029/2024	TANKADHAR MUNDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
285	D-WP(C)/48243/2024 WP(C)/29030/2024	JUGESWAR PAHARIA @ KUMAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
286	D-WP(C)/48308/2024 WP(C)/29031/2024	MIR MOHAMMED JASIMUDDIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
287	D-WP(C)/47572/2024 WP(C)/29032/2024	RAMESH CHANDRA PANDA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
288	D-WP(C)/48334/2024 WP(C)/29033/2024	BENU MALIKA VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// 0 //
289	D-WP(C)/48301/2024 WP(C)/29034/2024	SUJATA MAHATO VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //
290	D-WP(C)/43041/2024 WP(C)/29035/2024	KAILASH CHANDRA PADHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
291	D-WP(C)/48210/2024 WP(C)/29036/2024	MAA GRAMADEBATI, WOMENS SELF HELP GROUP, GANJAM VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	// 0 //
292	D-WP(C)/48379/2024 WP(C)/29037/2024	M/S RELIABLE SECURITY AND INTELLIGENCE SERVICES, CUTTACK VS ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, CUTTACK	LALIT MOHAN NANDA VS	// 0 //
293	D-WP(C)/45946/2024 WP(C)/29038/2024	BISWAJIT SAHA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
294	D-WP(C)/48213/2024 WP(C)/29039/2024	MAA BRUNDABATI, WOMENS SELF HELP GROUP, GANJAM VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	// 0 //
295	D-WP(C)/48675/2024	DOLANTI NAG	ASHOK KUMAR DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29040/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/48440/2024 WP(C)/29041/2024	PADMANAV SAHOO VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
297	D-WP(C)/48419/2024 WP(C)/29042/2024	NAGENDRA PRASAD NAYAK VS STATE OF ODISHA	ABINASH BARIK VS	// 0 //
298	D-WP(C)/47377/2024 WP(C)/29043/2024	HRUSIKESH MARTHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
299	D-WP(C)/46736/2024 WP(C)/29044/2024	SANDHYARANI HANSADA VS STATE OF ODISHA	SANJIB RAY VS	// 0 //
300	D-WP(C)/48441/2024 WP(C)/29045/2024	RASMITA BARIK VS R.T.O. JAGATSINGHPUR	CHANDAN MISHRA VS	// 0 //
301	D-WP(C)/48244/2024 WP(C)/29046/2024	RANJAN KUMAR MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
302	D-WP(C)/47235/2024 WP(C)/29047/2024	M/S IMPEX WIRES VS CHIEF MANAGING DIRECTOR , INDUSTRIAL DEVELOPMENT CORPORATION OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
303	D-WP(C)/48245/2024 WP(C)/29048/2024	SABITRI PAHARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
304	D-WP(C)/48166/2024 WP(C)/29049/2024	TRAILOKYANATH NAYAK VS THE ASSESSING OFFICER CUM MANAGER (ELECTRICAL), TPCODL, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
305	D-WP(C)/48307/2024 WP(C)/29050/2024	URMILA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
306	D-WP(C)/48597/2024 WP(C)/29051/2024	TECHMA ENGINEERING ENTERPRISES PVT. LTD., KOLKATA VS	DEBARAJ MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/48304/2024 WP(C)/29052/2024	UNION OF INDIA ASHISH RATH VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// // ()
308	D-WP(C)/43051/2024 WP(C)/29053/2024	BANAMALI SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //
309	D-WP(C)/48415/2024 WP(C)/29054/2024	MAITREYEE PATI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //
310	D-WP(C)/47973/2024 WP(C)/29055/2024	SHRIPATI MANDAL VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	// () //
311	D-WP(C)/48417/2024 WP(C)/29056/2024	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //
312	D-WP(C)/48305/2024 WP(C)/29057/2024	ALOK KUMAR MAHATO VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// () //
313	D-WP(C)/48353/2024 WP(C)/29058/2024	RENUBALA DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //
314	D-WP(C)/47710/2024 WP(C)/29059/2024	ANGOORBALA RATH VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// () //
315	D-WP(C)/48499/2024 WP(C)/29060/2024	SAMBARI MAJHI VS COLLECTOR, KALAHANDI	SIDHARTH SANKAR MOHAPATRA VS	// () //
316	D-WP(C)/48403/2024 WP(C)/29061/2024	NARAYAN PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //
317	D-WPCRL/32636/2024 WPCRL/140/2024	SUBASINI MAHARANA VS STATE OF ODISHA	SATYABRATA DASH VS	BHADRAK TOWN /642 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/34602/2024 ABLAPL/13080/2024	MINATI BISHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MANAMUNDA /318 /2024 () //
319	D-ABLAPL/33261/2024 ABLAPL/13081/2024	PRAFULLA JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //
320	D-ABLAPL/34604/2024 ABLAPL/13082/2024	MANAS RANJAN MOHANTY VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	BHADRAK RURAL /677 /2024 () //
321	D-ABLAPL/34562/2024 ABLAPL/13083/2024	SANTRUPTA KUMAR ACHARYA VS STATE OF ODISHA	MANORANJAN MUDULI VS	BARIPADA TOWN /579 /2024 () //
322	D-ABLAPL/33979/2024 ABLAPL/13084/2024	GHALU MAHALIK @ MOHALIK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	NAIKANI-DIHI /248 /2024 () //
323	D-ABLAPL/34585/2024 ABLAPL/13085/2024	TRINATH PARIMANIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /469 /2023 () //
324	D-ABLAPL/34047/2024 ABLAPL/13086/2024	SANJU @ SANJUKTA SAMAL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /5 /2022 () //
325	D-ABLAPL/34586/2024 ABLAPL/13087/2024	HARIBALLAVA DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GOPALPUR /173 /2024 () //
326	D-ABLAPL/34612/2024 ABLAPL/13088/2024	AKHAYA KUMAR NATH VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur) 2(A)CC/0000152/2024
327	D-ABLAPL/34057/2024 ABLAPL/13089/2024	K.PRADEEP KUMAR DORA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //
328	D-ABLAPL/34588/2024 ABLAPL/13090/2024	SUDHIR BISOYI @ SUDHIRA BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /904 /2024 () //
329	D-ABLAPL/34614/2024	SAMRAT SAMAL @ CHANDA	SOUMYA RANJAN MOHANTY	KALIAPANI /130 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13091/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/34064/2024 ABLAPL/13092/2024	ANANTA DALEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /198 /2024 () //
331	D-ABLAPL/34659/2024 ABLAPL/13093/2024	RAMA SAHOO @ RAMA CHANDRA SAHOO VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /340 /2024 () //
332	D-ABLAPL/34230/2024 ABLAPL/13094/2024	SANTOSH MOHANTY @ SANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /34 /2019 () //
333	D-ABLAPL/34616/2024 ABLAPL/13095/2024	SHANTILATA RANA VS STATE OF ODISHA	JYOTIKANT MAHAPATRA VS	ANANDAPUR /284 /2024 () //
334	D-ABLAPL/34419/2024 ABLAPL/13096/2024	PINKUN SAMANTRAY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BADAGODA P.S. /717 /2024 () //
335	D-ABLAPL/34051/2024 ABLAPL/13097/2024	SUDHIR BAG VS STATE OF ODISHA	SATYAPRAKASH MAHAPATRA VS	BIJEPUR /317 /2024 () //
336	D-ABLAPL/34429/2024 ABLAPL/13098/2024	BHARAT MARTHA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	PAHALA /420 /2024 () //
337	D-ABLAPL/34370/2024 ABLAPL/13099/2024	ABHIMANYU JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /602 /2024 () //
338	D-ABLAPL/34430/2024 ABLAPL/13100/2024	NIMAIN SUIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /97 /2024 () //
339	D-ABLAPL/34628/2024 ABLAPL/13101/2024	DILESWAR NAIK VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /668 /2024 () //
340	D-ABLAPL/34446/2024 ABLAPL/13102/2024	JASHOBANTA MAJHI VS	BRAJA KISHOR PANDA VS	/ /0 J.M.F.C.,KHARIAR(Nuapada)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/34393/2024 ABLAPL/13103/2024	STATE OF ODISHA PYARILAL KHAMARI VS STATE OF ODISHA	RONIT GHOSH VS	2(B)CC/0000005/2024 HEMGIR /430 /2024 () //
342	D-ABLAPL/34431/2024 ABLAPL/13104/2024	KOUSHIK KOLET VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DEOGARH /283 /2022 () //
343	D-ABLAPL/34455/2024 ABLAPL/13105/2024	BALARAM ROUT @ BALIA VS STATE OF ODISHA	AVIRAM PATRA VS	PAHALA /23 /2024 () //
344	D-ABLAPL/34079/2024 ABLAPL/13106/2024	SILU JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BANSADA /146 /2024 () //
345	D-ABLAPL/34432/2024 ABLAPL/13107/2024	RAMESH CHANDRA BISWAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	ALAKUNDA /60 /2024 () //
346	D-ABLAPL/34316/2024 ABLAPL/13108/2024	PRADEEP KUMAR JAISWAL VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	BASTA /28 /2024 () //
347	D-ABLAPL/34438/2024 ABLAPL/13109/2024	K.RAKI DORA @ROCKY DORA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PATTAPUR (DIGAPAHANDI) /479 /2024 () //
348	D-ABLAPL/34744/2024 ABLAPL/13110/2024	BARIKA PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /330 /2024 () //
349	D-ABLAPL/34702/2024 ABLAPL/13111/2024	BIBHUTI BHUSAN BARIK VS STATE OF ODISHA	ABAKASH NANDA VS	MAHILA P.S. BUXIBAZAR /180 /2024 () //
350	D-ABLAPL/34747/2024 ABLAPL/13112/2024	BIJAY KUMAR SINGH VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	SECTOR-3 /252 /2024 () //
351	D-ABLAPL/34459/2024 ABLAPL/13113/2024	BIGHNARAJ PATTNAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	INFOCITY PS /547 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/34752/2024 ABLAPL/13114/2024	SAUMYA RANJAN MOHAPATRA VS STATE OF ODISHA	PITAMBAR PANDA VS	BASELI SAHI PS /224 /2024 () //
353	D-ABLAPL/34698/2024 ABLAPL/13115/2024	SANJAY PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /517 /2024 () //
354	D-ABLAPL/34587/2024 ABLAPL/13116/2024	CHITTARANJAN TRIPATHY @CHITTA RANJAN TRIPATHY VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	SAMBALPUR VIGILANCE /81 /2016 () //
355	D-ABLAPL/34686/2024 ABLAPL/13117/2024	JALANDHAR BAG @ JALAM BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /232 /2023 () //
356	D-ABLAPL/34592/2024 ABLAPL/13118/2024	KHIROD NAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /20 /2024 () //
357	D-ABLAPL/34574/2024 ABLAPL/13119/2024	AVINASH JENA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	CUTTACK SADAR /635 /2024 () //
358	D-ABLAPL/34595/2024 ABLAPL/13120/2024	SANJAYA PRADHAN @ RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /534 /2024 () //
359	D-ABLAPL/34600/2024 ABLAPL/13121/2024	ABHI BEHERA @ ABHIRAM BEHERA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	BINJHARPUR /266 /2024 () //
360	D-ABLAPL/34437/2024 ABLAPL/13122/2024	DEBASIS DEY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SAHADEV KHUNTA /131 /2014 () //
361	D-ABLAPL/34643/2024 ABLAPL/13123/2024	DIPEN KUMAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /498 /2024 () //
362	D-ABLAPL/34599/2024 ABLAPL/13124/2024	MALATI DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GOPALPUR /173 /2024 () //
363	D-ABLAPL/34644/2024	RAJESH KUMAR SAHU @ JALIA	SK. ZAFARULLA	SORO /952 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13125/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/34720/2024 ABLAPL/13126/2024	MAHAMMAD SOEB VS STATE OF ODISHA	SIDHARTHA MISHRA VS	DABUGAM /192 /2024 () //
365	D-ABLAPL/34652/2024 ABLAPL/13127/2024	ASHOK KUMAR NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KHANDAPARA /285 /2024 () //
366	D-ABLAPL/32506/2024 ABLAPL/13128/2024	CHINMAYA KUMAR PANDA VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	CHANDANPUR /247 /2024 () //
367	D-ABLAPL/34685/2024 ABLAPL/13129/2024	ARJUN NAYAK VS STATE OF ODISHA	SURYA PRAKASH MANAGARAJ VS	BONTH /176 /2024 () //
368	D-ABLAPL/34719/2024 ABLAPL/13130/2024	MANAS KUMAR SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /953 /2024 () //
369	D-ABLAPL/33976/2024 ABLAPL/13131/2024	MANOJ KUMAR SETHI VS STATE OF ODISHA	SIBARANJAN POLEI VS	CHATRAPUR /131 /2017 () //
370	D-ABLAPL/34727/2024 ABLAPL/13132/2024	SHAIKH FAIJULLAH ALAM @ SHAIK FAIJULLAH VS STATE OF ODISHA	CHHABI BEHERA VS	KHANDAGIRI P.S. /783 /2024 () //
371	D-ABLAPL/34678/2024 ABLAPL/13133/2024	NABASINI MANSETH @ NABAJINI MANSETH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELAGARH /69 /2024 () //
372	D-ABLAPL/34732/2024 ABLAPL/13134/2024	CHIKU KHATEI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /424 /2024 () //
373	D-ABLAPL/34418/2024 ABLAPL/13135/2024	ASHOK BALIARSINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KANAS /17 /2023 () //
374	D-ABLAPL/34468/2024 ABLAPL/13136/2024	KSHETRABASI SAHU VS	ADITI HOTA VS	/ /0 J.M.F.C.,CHHENDIPADA(Anugul)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/34656/2024 ABLAPL/13137/2024	STATE OF ODISHA BISWAJIT SINGH @ SILU VS	SURYAKANTA DWIBEDI VS	2(B)CC/0000013/2024 SESHKHAL /98 /2024 ()
376	D-ABLAPL/34156/2024 ABLAPL/13138/2024	STATE OF ODISHA SUMATI DALEI @ SUMI DALEI VS	SURYAKANTA DWIBEDI VS	// FATEGARH /198 /2024 ()
377	D-ABLAPL/34384/2024 ABLAPL/13139/2024	STATE OF ODISHA SANATAN SAHOO VS	DHANANJAYA MUND VS	// HANDAPA /385 /2024 ()
378	D-ABLAPL/34529/2024 ABLAPL/13140/2024	STATE OF ODISHA BAKULARANI DAS VS	M BALAJI RAO VS	// KORAPUT VIGILANCE /22 /2024 ()
379	D-ABLAPL/34537/2024 ABLAPL/13141/2024	STATE OF ODISHA(VIG.) PURNA CHANDRA PRADHAN @PUNIA VS	PARTHA SARATHI DAS VS	// POLASARA PS /528 /2024 ()
380	D-ABLAPL/34665/2024 ABLAPL/13142/2024	STATE OF ODISHA CHHOTU PODDAR @ VISWAKANTA PODDAR VS	BHARAT BHUSAN ROURTRAY VS	// BRAHMANITARANG /230 /2023 ()
381	D-ABLAPL/33812/2024 ABLAPL/13143/2024	STATE OF ODISHA SANJUA BEHERA VS	GOKHA BEHERA VS	// CHOUDWAR /521 /2024 ()
382	D-ABLAPL/34668/2024 ABLAPL/13144/2024	STATE OF ODISHA RAJESH SETHI VS	PRAVASH CHANDRA JENA VS	// LAIMURA /37 /2024 ()
383	D-ABLAPL/34292/2024 ABLAPL/13145/2024	STATE OF ODISHA BISWESHAR GOP VS	ASISH RANJAN SAMAL VS	// //0 J.M.F.C.,(R),ROURKELA(Sundargarh)
384	D-ABLAPL/34671/2024 ABLAPL/13146/2024	STATE OF ODISHA JYOTI RANJAN MOHAPATRA VS	SURYAKANTA DWIBEDI VS	2(A)CC/0001034/2024 BAISINGA /266 /2024 ()
385	D-ABLAPL/34662/2024 ABLAPL/13147/2024	STATE OF ODISHA BASANTA MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// FATEGARH /289 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/34672/2024 ABLAPL/13148/2024	BABULI PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	JARAPADA /298 /2024 () //
387	D-ABLAPL/34663/2024 ABLAPL/13149/2024	NAMITA PANDA VS STATE OF ODISHA	NETRANANDA BISWAL VS	BALIKUDA /391 /2024 () //
388	D-ABLAPL/34404/2024 ABLAPL/13150/2024	SUKANTA MALLICK @ DIPUNA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /427 /2024 () //
389	D-ABLAPL/33958/2024 ABLAPL/13151/2024	ANUP SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CYBER CRIME AND E.O, BALASORE /32 () //
390	D-ABLAPL/34173/2024 ABLAPL/13152/2024	JAGA NAYAK @ ANIL NAYAK VS STATE OF ODISHA	ABINASH NAYAK VS	KUMBHARAPARA /374 /2024 () //
391	D-ABLAPL/33933/2024 ABLAPL/13153/2024	MONALISA DAS @ BARSAA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	TIRTOL /545 /2024 () //
392	D-ABLAPL/34871/2024 ABLAPL/13154/2024	IPPILI SANYASI RAJU @ I. SANYASI RAJU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	S.P.(CID-CRL),CUTTACK /10 /2011 () //
393	D-ABLAPL/34621/2024 ABLAPL/13155/2024	PEDINA DILIP KUMAR @ P. DILLIP KUMAR VS STATE OF ODISHA	MD. RIAZ VS	S.P.(CID-CRL),CUTTACK /10 /2011 () //
394	D-ABLAPL/34778/2024 ABLAPL/13156/2024	BIKASH NAIK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDESWAR /171 /2024 () //
395	D-ABLAPL/34779/2024 ABLAPL/13157/2024	A. RAMA RAO DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /479 /2024 () //